## राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ (National Company Law Tribunal) (Bench: Allahabad)

सी0 पी0 नं0/ CANO. 119/A4/2017

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . १८.०९.२०१७ को सुनवाई का उपस्थिति-सह-आदेश पत्रकः

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON-18.09.2017

कम्पनी का नाम:

NAME OF THE COMPANY: Diksha Traders Put 18d

कम्पनी अधिनियम की धारा :

SECTION OF THE COMPANIES ACT: 230/232 of the companies Hefgl2013

क्रम संख्या नाम

पदनाम

प्रतिनिधित्व

हस्ताक्षर

Name

Designation Representation Signature

Sr. No.

1 MR. ARUN SAXENA

2 MS. HALINI

(ADV.) ( Petitioners/ Walini (ADV.) ( Applicants

## CA(CAA) No.119/ALD/2017

Sh. Arun Saxena, Advocate for the petitioner company. The present petition is filed as first stage motion petition seeking demerger of transferor applicant company Diksha Traders Pvt. Ltd. with the resulting company Navya Benchers.

Argument in respect of the present company application are heard. The order

is reserved.

Dated:18.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash